



2026:AHC:18038

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 64506 of 2010

Smt. Jharia And Another

.....Petitioner(s)

Versus

Joint Director Of Consolidation H.Q. Lucknow Camp And
Others

.....Respondent(s)

Counsel for Petitioner(s)	: Arvind Kumar Upadhyay, J.A. Azmi, Santosh Srivastava
Counsel for Respondent(s)	: A.P.Singh, C.S.C., Digvijay Tiwar, Faheem Ahmad

Court No. - 54

HON'BLE DINESH PATHAK, J.

In Re : Civil Misc. Withdrawal Application No.11 of 2025

1. The instant withdrawal application has been moved on behalf of the petitioners supported by affidavit of Chhote Lal Singh to withdraw the writ petition.
2. Learned counsel for the petitioner submits that in the changed circumstances petitioner do not want to press the writ petition, therefore, instant withdrawal application may be allowed and the writ petition may be dismissed as withdrawn.
3. There is no oppose to the prayer as made by learned counsel for the petitioners.
4. As such, the instant withdrawal application is hereby **allowed**.

In Re : Writ Petition

5. In view of the order of the day passed in withdrawal application, as mentioned above, the instant **writ petition is dismissed as withdrawn**.

January 27, 2026

vkg

(Dinesh Pathak,J.)